GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 929 TO BE ANSWERED ON 08.02.2021

SKILL DEVELOPMENT TO BPL CATEGORY IN JHARKHAND

†929. SHRIMATI GEETA KORA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has formulated any scheme for the skill development of youth of the State of Jharkhand particularly falling under 'Below Poverty Line' category;
- (b) if so, the details thereof;
- (c) the total number of training programmes organised till date along with the total number of persons/ youths imparted training under this scheme; and
- (d) the total funds allocated to the State of Jharkhand under this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI R.K. SINGH)

(a) to (d): The Ministry of Skill Development and Entrepreneurship (MSDE) and more than 20 other Central Ministries and Departments are running schemes/ programmes for skill development for the benefit of all sections of the society, including those falling under the 'Below Poverty Line' category. The details of skill development schemes being implemented by MSDE in the State of Jharkhand are given below:

SI. No.	Name of the Cahama	Dataila about the Cohema
	Name of the Scheme	
(1)	Pradhan Mantri Kaushal Vikas Yojana (PMKVY)	This Scheme is for imparting short-term skill training to youth and for Recognition of Prior Learning of informally trained labour in National Skills Qualification Framework (NSQF)- aligned qualifications. Under PMKVY 2.0 (2016-2020), as of 19.01.2021, 106.90 lakh candidates have been trained, out of which 2.62 lakh candidates are from the State of Jharkhand. PMKVY 2.0 has two components, namely: (a) Centrally Sponsored Centrally Managed (CSCM) component - being implemented through the National Skill Development Corporation; and (b) Centrally Sponsored State Managed (CSSM) component - being implemented through State Skill Development Missions of the States/ Union Territories (UTs). Under CSCM component of PMKVY 2.0, there is no provision of State-wise allocation of funds. However, under CSSM component of PMKVY 2.0, funds and corresponding physical targets have been allocated to the States/ UTs. Under the CSSM component, Rs. 29.60 crores has been disbursed to the State of Jharkhand.
(2)	Jan Shikshan Sansthan (JSS) Scheme	

		women and girls, slum dwellers, migrant workers, etc. 6.35 lakh candidates have been trained so far under this Scheme since 2018-19, out of which, 7,992 candidates have been trained in the State of Jharkhand. There are currently 4 functional JSS in the State, namely JSS Bokaro, JSS Dhanbad, JSS Hazaribagh and JSS Ranchi. There is no provision for allocation of funds to the States/ UTs under this
(3)	National Apprenticeship Promotion Scheme (NAPS)	Scheme. This Scheme is for promoting apprenticeship training and increasing the engagement of apprentices by providing financial support to industrial establishments undertaking apprenticeship programme under The Apprentices Act, 1961. So far, 10.7 lakh apprentices have been trained under this Scheme since its inception in August 2016, out of which, 26,688 apprentices are from the State of Jharkhand. The total funds allocated to the State of Jharkhand under the scheme are Rs. 1.74 crores.
(4)	Craftsmen Training Scheme (CTS)	This scheme is for providing long-term training in 137 trades through 14,788 Industrial Training Institutes (ITIs) across the country. 323 ITIs are in the State of Jharkhand. So far, 14.24 lakh candidates have been imparted training across the country, out of which, 33,475 candidates are from the State of Jharkhand. The administration of ITIs under the Scheme is with the respective State Government /UT Administration.
(5)	Skill Development in 47 Districts Affected by Left Wing Extremism Scheme	The scheme <i>inter-alia</i> envisages funding to State Governments for establishment of 47 new ITIs@ one ITI per district in 47 Districts of 10 States, and the establishment of 68 Skill Development Centres (SDCs) in 34 districts of 9 States. Under the scheme, 16 new ITIs and 20 new SDCs are being established in the State of Jharkhand. So far, an amount of Rs. 68.76 crores (Central Share) out of allocated fund i.e. Rs. 91.11 crores (Central Share) for establishment of ITIs and SDCs has been released to the State of Jharkhand for the purpose.
(6)	Upgradation of existing Government ITIs into Model ITIs Scheme	Under this scheme, existing Government ITIs in a State have been taken up for upgradation into Model ITIs, which are supposed to evolve as an institution showcasing best practices, efficient and high quality training delivery and sustainable and effective industry relationship. So far, an amount of Rs. 6.30 crores (Central Share) has been released out of Rs. 7.00 crores (Central Share) fund allocated to the State of Jharkhand for the purpose.